

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 106**  
**(IB)-89(ND)2018**  
**IA/1799/2021**

**IN THE MATTER OF:**

**M/s. Gozoop Online Pvt. Ltd.**

... **Applicant/Petitioner**

**Vs.**

**OM Pizzas and Eats India Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 28.04.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

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**ORDER**

**IA/1799/2021:** It is the third progress report submitted by the Liquidator. The same is taken on the record subject to just exceptions.

With this, **the present IA stands closed.**

**Sd/-  
(L. N. GUPTA)  
MEMBER (T)**

**Sd/-  
(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)**